

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA- 121-2020

Rajendra Kuamr Kahar @ Raj
Kahar, Presently in Colvale Jail

..... Applicant

V e r s u s

State of Goa and anr.

..... Respondents.

Adv. Sanman Keny for the Applicant.

Mr. Pravin Faldessai, Addl. Public Prosecutor of the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 16th December, 2020.****ORDER:**

The learned Additional Public Prosecutor seeks time to take instructions.

2. Post the matter after vacation.
3. In the meanwhile, the learned Additional Public Prosecutor will serve a copy of the reply on the applicant's counsel.

DAMA SESHADRI NAIDU, J.

AP/-